COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 220 of 2017

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Bihar Industries Association Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R-1

Mr. M. G. Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R-2

ORDER

Admit. Issue notice to the Respondents returnable on 11.10.2017. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 and they seek five weeks time to file reply. They may file the same on or before 15.09.2017 after serving copy on the other side. Rejoinder may be filed two weeks thereafter.

List the matter on <u>11.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson